

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-271-2020**

Christabel Maria de Menezes

... Petitioner

Vs

State of Goa &amp; Ors.

... Respondents

Shri K. Morajkar, Advocate for the Petitioner.

Shri S.P. Munj, Additional Government Advocate for the Respondents.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

The respondents' counsel seeks further time.

2. Post the matter on 18.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH